

Declaration of Assets and Liabilities

I, Bal Bhagwan Chauhan, son/daughter/wife of Gita Devi

Year 2023-24

aged 46 years, belonging to Bihar Legislative Assembly, Patna
service and presently working as Office Attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	30,000/-	Gita, Seema	Vidhaya Kumar	Deepak Kumar	Kemari
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	Honda SP 125 BROL 70,000/-	640	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold - 0.25, 0.00/- Silver - 250gr. 20,000/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	Household items 15,000/-	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	"	"	"	"
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	Phulwari Bhanif (Patna) Lata no - 1684 29th - 300 C.M.E no - 0.78 3rd Current Value - 20,00,000/- (20th)			NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	"	"	"	"	"

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on ^{Personal loan}
(a)	(i) Loans from Banks	SBI (Rajhar Vidhan Mandat)	186199.00
	(ii) Loans from financial institutions	AdAm	2,50,000.00
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	"	"
	(c) dues to departments dealing with supply of electricity	"	"

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	"	"
	(f) Other dues, if any	"	"
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AQHPC 61 42 Q	"
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	"	"
	(iv) Property Tax	"	"

C. Personal Detail

✓ GPF/CPF/PRAN No. :- PTS/BLA-124

Gender :- Male (M/F)

Date of Birth :- 15/02/1978 (DD/MM/YYYY)

Class/Group :- 'D' (A/B/C/D)

Cadre :- Bihar Legislative Assembly
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee:

Designation:

Department:

Place: Patna

Date: 08/02/24

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

(Signature)

8.2.2024